Declaration of Assets and Liabilities

Year 2020-2021

I, **Kaushalendra Kumar**, son of Kalabati Devi, aged twenty five years, belonging to Bihar Legislative Assembly secretariat's administrative cadre and presently working as **Assistant** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be

1	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
-	(i)	Cash	25,000	N/A	N/A	N/A	N/A
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50,000 (approx.)	N/A	N/A	N/A	N/A
	(iii)	Bonds, Debentures and Shares in companies	Nil	N/A	N/A	N/A	N/A
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC: 63,370 P.A. SA-15 lacs	N/A	N/A	N/A	N/A
	(v)	Motor Vehicles (details of make, etc.)	Nil	N/A	N/A	N/A	N/A
	(vi)	Jewellery (give details of weight and value)	40gms Rs.190000 (approx.)	N/A	N/A	N/A	N/A
	(vii)	Other assets, such as values of claims / interests	Nil	N/A	N/A	N/A	N/A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NII PAN:- DPBPK1425N	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A
	(iii) Sales Tax [Only in case of proprietary business]	N/A	N/A
	(iv) Property Tax	N/A	N/A

C. **Personal Detail**

GPF/CPF/PRAN No

110174056374

Gender

(M/F)

Date of Birth

:- 12/07/1995

Class/Group

:- B

Cadre

:- Assistant cadre, Bihar Legislatine Assembly, secularial-

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

:- Gaya

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Daushderdra Juman

Name of Employee: Kaushalendra Kumar

Place: Patna

Designation: Assistant

Date: 03.02.2021

Department: Bihar Legislative Assembly Secretariat

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Danshaferdra Dema